

Expert Committee to look into the requests from private institutions for starting medical colleges.

(d) No specific request has been made to the Maharashtra State Government on this issue. However as per the provisions of the proposed amendment to the India Medical Council Act, 1956, which is before a Joint Select Committee of Parliament, no medical college should be established without the prior approval of the Medical Council of India and the Central Government.

#### **Opening of Detection Centre for AIDS in Maharashtra**

4956. SHRI PRAKASH V. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of new centres being set up in Maharashtra, particularly in Bombay, for detection of cases of AIDS?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): At present, 6 surveillance centres including one referral centre are functioning in Maharashtra. These include 3 centres at Bombay 2 at Pune and 1 at Nagpur.

The State Government is also establishing the following additional centres for screening of blood donors:-

Bombay : LTMG Medical College  
J J Hospital  
Nair Hospital  
Haffkine Institute  
Tata Memorial Hospital  
Copper Hospital  
Rajawadi Hospital  
Red Cross

#### **Unauthorised Construction in Paschim Vihar**

4957. SHRIMATI PRABHAWATI GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some Plots in Sector A of Paschim Vihar, Delhi have not been allotted by the DDA so far, if so, the reasons therefor;

(b) whether unauthorised construction of shops on the said plots has been made by the adjoining plot holders; and

(c) if so, the action taken or proposed by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Steps to prevent fallout of Acid Rains**

4958. DR. DIGVIJAY SINH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total quantum of hydrocarbons likely to be emitted into the atmosphere during the next decade from the thermal power plants;

(b) the remedial steps taken to prevent the possible acid rain falls as a result thereof; and

(c) the financial allocation made to meet the situation?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) The emission of hydrocarbons from the thermal power plants will be only in traces.

(b) Acid rain is not caused by the Hydrocarbon emission.

(c) Does not arise.

#### **Production and Consumption of Cloth**

4959. SHRI ANANTA PRASAD SETHI: Will the Minister of TEXTILES be pleased to state: